

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 16.07.2024 THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : CP/2/2018

NAME OF THE PETITIONER(S) : Pavan Kumar Harlalaka

NAME OF THE RESPONDENTS : Tritex Private Ltd.

UNDER SECTION : Sec 241/242 of CA 2013

S.NO.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	-------------------	---------------------------------------	-----------

A.K. MYLSAMY

FOR



PRITHVI IZAJ J.S

RESPONDENTS

Muhammed Wasif Khan W

for Petitioner







2 CP/2/2018

ORDER

Present: Ld. Counsel Shri. Mohammad Wasif Khan for the Petitioner.

Ld. Counsel Shri. Prithvi Raj for the Respondent.

On the request of the Counsel for the Petitioner that Sr. Counsel Shri. Arvinth Pandian is occupied in a matter before Hon'ble NCLAT and no objection given on behalf of the Respondent, the petition is adjourned for final hearing on **05.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)